

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 930/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: Gujarat Clay Mills
V/s
Aadya Motor Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rohini Jadhav.		R. Jadhav
2.	Smt. Purnima		S. Purnima
	S. Granin 1/6 Granin & Co. for Petitioner		S. Granin

ORDER

TCP No. 930/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner as well as Corporate Debtor are present.

At request of both the parties, list this matter on 07.11.2017.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)